

the papers mentioned at (1) above. [Placed in Library. See No. LT. 8479/84.]

Annual Report of the National Institute of Rural Development, Hyderabad

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions of the National Institute of Rural Development, Hyderabad for the year 1982-83. [Placed in Library. See No. LT 8480/ 84.]

Punjab Municipal (Amendment) Act, 1984

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : I beg to lay on the Table a copy of the Punjab Municipal (Amendment) Act; 1984 (President's Act No. 2 of 1984) (Hindi and English versions) published in Gazette of India dated the 25th June, 1984, under sub-section (3) of Section 3 of the Punjab State Legislature (Delegation of Powers) Act, 1984. [Placed in Library. See No. LT. 8481/84.]

Notifications under Income Tax Act, 1961 and Central Excise Rules, 1944

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARRY) : I beg to lay on the Table—

(1) A copy of the following Notifications (Hindi and English versions) under section 296 of the Income tax Act, 1961 :—

(i) S.O. 2315 published in Gazette of India dated the 21st July, 1984

regarding exemption to the 'Arya Vaidyasala, Kottakkal, Karala' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1983-84 to 1985-86.

(ii) S.O. 2316 published in Gazette of India dated the 21st July, 1984 regarding exemption to the 'Association for Hindu Dharma (Regd.) Madras, under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1983-84 to 1985-86.

(iii) S.O. 2317 published in Gazette of India dated the 21st July, 1984 regarding exemption to the 'Maharashtra State Women's Council Bombay' under section 10 (23C) of the Income-tax Act 1961 for the period covered by the assessment years 1985-86 to 1987-88.

(iv) S.O. 2318 published in Gazette of India dated the 21st July, 1984 regarding exemption to the 'The Annie Besant Trust, Madras' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1985-86 to 1987-88.

(v) S.O. 2319 published in Gazette of India dated the 21st July, 1984 regarding exemption to the 'Organisation of Pharmaceutical Producers of India, Bombay' under section 10 (23C)